



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No HO 2608

1 सी-2/NGT-07/23

दिनांक
Date 02/11/23

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of Joint Committee report in compliance of directions issued by Hon'ble NGT vide order dated 16.08.2023 in Original Application No. 494/2023 Manoj Kumar Pandey & Anr. Vs State of U.P. & Ors.

Sir,

In compliance of Hon'ble NGT order dated 16.08.2023 in Original Application No. 494/2023 Manoj Kumar Pandey & Anr. Vs State of U.P. & Ors., the Joint Committee report is being filed herewith.

It is requested that the aforesaid Joint Committee Report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

Chief Environmental Officer
Circle-2

JOINT INSPECTION REPORT OF DISTRICT ADMINISTRATION, KANPUR, PRABHAGIYA NIDESHAK SAMAJIK VANIKI PRABHAAG, KANPUR AND UTTAR PRADESH POLLUTION CONTROL BOARD (UPPCB) OF PLOT NO. 70, BLOCK W-1, JUHI KALA AT KANPUR NAGAR, UP IN COMPLIANCE TO HON'BLE NGT ORDER DATED 16.08.2023 IN THE MATTER OF Manoj Kumar Pandey & Anr. Vs STATE OF U.P. & Ors. (ORIGINAL APPLICATION NO. 494/2023)

1.0 BACKGROUND :

- In the matter of Manoj Kumar Pandey & Anr. Vs State Of U.P. & Ors. (Original Application No. 494/2023), the Hon'ble NGT Vide order dated 16.08.2023 sought a factual position report from the Representatives of District Magistrate - Kanpur City, Prabhagiya Nideshak Samajik Vaniki Prabhaag, Kanpur and UPPCB with reference to the PLOT NO. 70, BLOCK W-1, JUHI KALA AT KANPUR NAGAR and environment arising out of the implementation of the enactments alleged in Grievance of the applicant in said application.

2.0 ORDERS PASSED BY THE HON'BLE NGT ON 16.08.2023

The Hon'ble NGT directed on 16.08.2023 the following:

"1. Issue raised in this application is conversion of green park zone into commercial/residential activities and cutting of trees in violation of environmental rules. It is contended that vide order dated 18.03.2021 issued by the Kanpur Development Authority, the authority has communicated that for delivery of possession of plot on the basis of lease deed dated 23.01.2021 on Plot No. 70, Block W-1, Juhi Kala, Kanpur, the plot was inspected and it was found that there is developed park with boundary wall, pathway, temple and several trees at site in question and is being used by local residents as park. On the basis of this, delivery of possession is not possible. The same park has been notified by the Horticulture Superintendent Kanpur Municipality vide letter No. D/328/Horticulture/2021-22 dated 05.10.2021 as park and that has been published. It is further reported that total area has been published/notified as park under the provisions of U.P. Park, Playground and Open Space (Regulation and Control) Rules, 2005....."

4. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- District Magistrate, Kanpur Nagar
- One representative from Prabhagiya Nideshak Samajik Vaniki Prabhaag, Kanpur
- One representative from State Pollution Control Board".....

List the matter on 20.11.2023.

3.0 CONSTITUTION OF JOINT COMMITTEE

In compliance to the aforesaid orders dated 16.08.2023 of Hon'ble Tribunal, New Delhi, a Joint Committee comprising of following members has been constituted by Uttar Pradesh Pollution Control Board (Nodal Agency) vide its Office Letter No. H99351/C-2/NGT No-479/23 dated 24.08.2023 and other department letter as Prabhagiya Nideshak Samajik Vaniki Prabhaag, Kanpur by letter No. 907/35-3, Dated 11.09.2023 and District Magistrate, Kanpur nominated dated 06.09.2023. Copy of the said office Letter's is appended as **Annexure I**

1.	Mr. Suraj Yadav Additional District Magistrate (Judiciary) Representative District Administration Kanpur Nagar	Member
2.	Mr. M. K. Jain, Regional Forest Officer, Kanpur Range	Member
3.	Mr. Amit Mishra Regional Officer, Uttar Pradesh Pollution Control Board, Kanpur (Nodal Officer to UPPCB at District level, Kanpur)	Nodal Officer & Member

→

84

SM

4.0 JOINT INSPECTION OF PLOT NO. 70, BLOCK W-1, JUHI KALA AT KANPUR NAGAR, UP BY UPPCB, Regional Forest Officer AND ADM-Law, KANPUR

In compliance to said orders of the Hon'ble NGT dated 16.08.2023, a joint committee of officials from UPPCB, Regional Forest Officer and Additional District Magistrate (Law), Kanpur spot visited the plot no. 70, block w-1, juhi kala at Kanpur Nagar, UP and its surrounding areas on 19.10.2023 and following observations were made:

- It has been found Greenery like a park was found in the Plot No. 70, Block W-1, Juhi Kala, Kanpur City, with boundary walls, jogging paths and small temple. It has been used as a park by the local resident. According to records, the area of the said plot is 5138.67 square meters and 45 numbers of trees present within the territory of the said plot.



- A bore well was found installed in the said plot to use irrigation for maintain greenery, which is in working condition. Light system was found available in the said plot.
- At the time of spot visit, the local residents who came for a walk in the park registered their presence before the joint committee.

क्र. सं.	नाम	पता	उम्र	नॉ. ०	एकम
1	रवि शर्मा	127/112 6/0-1 कालिदास नगर	50	9956326022	family
2	राजा गुला	127/113 W-1 साकेत नगर	55	9450124820	Raja Gulab
3	दीपिका शर्मा	127/113 W-1 साकेत नगर	44	9935642512	
4	SK Bajpai	127/113 Plot NO 70, Block W-1, Juhi Kala	59	8924918359	SK Bajpai
5	Jayant	127/113 W-1, Block W-1, Juhi Kala		9415040800	
6	श्री अमित शर्मा	127/103 W-1 साकेत नगर	52	9795709382	श्री अमित शर्मा
7	पुष्पा शर्मा	127/181 - W-1 साकेत नगर	44	7905211380	पुष्पा शर्मा
8	M K SINGHAL	127/110 - G. 1 Saket Nagar	72	8165594510	M K SINGHAL
9	S.K. Rastogi	127/112 W-1 साकेत नगर	84	94457316351387	S.K. Rastogi
10	SEU. SINGH	127/110 साकेत नगर	81	918665175	SEU. SINGH
11	Naveen Gupta	127/112, D-1 Saket Nagar	50	9336120019	Naveen Gupta
12	RAJAN SHARMA	127/117 W-1 Saket Nagar	77	767039563	RAJAN SHARMA
13	Manoj K. Pandey	127/1126 W-1 Saket Nagar	515	904490291	Manoj K. Pandey
14	Beharal	127/168 W-1 Saket Nagar	64	9415243491	Beharal
15	Samal	127/194 W-1 Saket Nagar	40	9933026575	Samal

- There are 45 numbers of trees present in the area of the said plot, which has been recorded in the Office of the Divisional Director Social Forestry Division, Kanpur letter no. 6343/T.C. dated 16/06/2023.
- At the time of inspection there was no cutting of trees found in the Plot No. 70, Block W-1, Juhi Kala, Kanpur City.

(Handwritten signatures and initials)

Photographs with captions – Plot No. 70, Block W-1, Juhi Kala, Kanpur City
(Date : 19.10.2023)



5.0 SIGNATURE OF THE INSPECTING OFFICIALS

S.No.	Name of Nodal Officer & Member	Signature
1.	Mr. Suraj Yadav , Additional District Magistrate (Judiciary), Representative District Administration Kanpur Nagar	
2.	Mr. M. K. Jain , Regional Forest Officer, Kanpur Range	
3.	Mr. Amit Mishra , Regional Officer, UPPCB - Kanpur Nagar	